

**NATIONAL COMPANY LAW TRIBUNAL
GUWAHATI BENCH
GUWAHATI**

ORDER SHEET OF THE HEARING ON 19th JULY, 2024, 02:30 P.M.

**IA(IBC)/84/GB/2023
In CP(IB)/23/GB/2022**

**Present: 1. Hon'ble Member (Judicial), Shri Deep Chandra Joshi
2. Hon'ble Member (Technical), Shri Satya Ranjan Prasad**

In the Matter of	Punjab National Bank Vs JAS Infrastructure & Power Limited.
Under Section	U/s 7 of IBC, 2016

For Petitioner (s) : Mr. A. Sandilya, Adv.
: Mr. S. Mandal, Adv.

For Respondent (s) : Mr. S. Dutta, Adv.

ORDER

IA(IBC)/84/GB/2023

Both sides counsel present. Pleadings are complete.

List for further consideration on **22.08.2024**.

Sd/-
Satya Ranjan Prasad
Member (Technical)

Sd/-
Deep Chandra Joshi
Member (Judicial)